

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2958  
ANSWERED ON:29.08.2012  
IRREGULARITIES IN NAVODAYA VIDYALAYAS  
Sudhakaran Shri K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has recently initiated an inquiry against a top functionary of Navodaya Vidyalaya Samiti on charges of several irregularities;
- (b) if so, the details of irregularities committed by the above said officer which came to the notice of the Government;
- (c) whether the Government has since investigated these charges;
- (d) if so, the salient findings of the inquiry; and
- (e) the steps taken by the Government against the officer concerned and to ensure that such irregularities may not recur in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (e) The Government on preliminary investigation has found that Joint Commissioner (Academic), Navodaya Vidyalaya Samiti (NVS) has committed irregularities by directing Navodaya Vidyalayas (NVs) for procurement of lab equipment and educational DVDs from specified private parties and so promote their business interests without following the tender procedure as well as the approval of the competent authority. It has accordingly been decided to institute regular departmental proceedings against the officer. Meanwhile the officer has been restrained from handling any procurement and contracting work till the proceedings are completed.